

LOK SABHA DEBATES

1

2

LOK SABHA

Thursday, November 16, 1972/
Kartika 25, 1894 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Presence of anti-aircraft guns in formerly abandoned sites in Pakistan

*61. SHRI D. P. JADEJA.
SHRI VEKARIA:

Will the Minister of DEFENCE be please, to state:

(a) whether Government are aware of the reported news that anti-aircraft guns have appeared in formerly abandoned sites in Pakistan; and

(b) whether necessary precautionary steps have been taken by Government?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) Government have not abandoned the hope that Pakistan will see the advantages of adhering to the spirit of the Simla agreement.

SHRI D. P. JADEJA: I do not think part (b) of the question has been answered, because hoping against hope is not going to solve our defence preparedness. May I know what specific steps have been taken to counteract this position from Pakistan side?

SHRI VIDYA CHARAN SHUKLA: For obvious reasons we cannot give the details of the specific action that we have taken. But, I can only assure the hon. Member that we are absolutely vigilant about whatever is happening on the other side of the border and we are taking steps that are necessary to safeguard our defences.

श्री वरद बिहारी बाजपेयी : अध्यक्ष जी, क्या यह सच है कि दिसम्बर की सड़ाई में पाकिस्तान का जितना नुकसान हुआ था वह उसने सब पूरा कर लिया है। उसने 4 नए डिवीजन्ज खड़े कर लिए हैं और अब उस की कुल सैनिक शक्ति 200 डिवीजन्ज हो गई है। वह चीन और अमरीका से बड़े पैमाने पर शस्त्रास्त्र प्राप्त कर रहा है।

अध्यक्ष महोदय : बाजपेयी जी, यह सवाल इससे कैसे पैदा होता है

श्री अटल बिहारी बाजपेयी : क्या इस को खाली तोप तक रखा जायगा ?

अध्यक्ष महोदय : हां, तोप तक रखना चाहिए। आप की तोप का रेंज बहुत बढ़ गया है। यदि आप पूछना चाहते हैं तो थोड़ा रिलेवेन्ट होना चाहिए।

श्री अटल बिहारी बाजपेयी : थोड़ा सा बढ़ गया है यह रक्षा का मामला है।

अध्यक्ष महोदय : ज्यादा मत बढ़ाया करें।

श्री विद्याचरण शुक्ल : आप ने जो पूछा है, उस का उत्तर दे दिया गया है। वह बात ठीक है कि पाकिस्तान की तरफ से

सैगरी चल रही है। उन का जो नुक़सान हुआ था, उन्होंने उस को पूरा कर के एक शक्तिशाली सैन्य देश के रूप में अपने को स्थापित किया है, यह हम लोगो को मालूम है। जैसा मैंने अभी एगोरेंट दी है कि यह बात हम लोगो को मालूम है, उस को काउन्टर-एक्ट करने के लिए जितना हम से बन रहा है, उतना हम करते जा रहे हैं।

SHRI MUHAMMED KHUDA BUKHSH: May I know from the Minister if the Government do not consider an anti-aircraft gun to be essentially a defence weapon.

MR. SPEAKER: That is essentially a defence weapon, not an offence weapon.

SHRI MUHAMMED KHUDA BUKHSH: That is if our aircraft injunction that I wanted to make. If the Government consider that it is a defence weapon, of what concern is it to this House or of any other person to object to strengthening of the aircraft. Our aircraft will be attacked by those weapons.

SHRI VIDYA CHARAN SHUKLA: The hon. Member should know that it is a defence weapon for the enemy but it is an offence weapon for our aircraft. Our aircraft will be attacked by those weapons.

SHRI MUHAMMED KHUDA BUKHSH: That is if our aircraft intrudes into their air space.

Setting up a new Company to manage special Steel Plant at Salem

+
*65. **SHRI K. LAKKAPPA:**
SHRI P. M. MEHTA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have accepted the proposal of the Ministry

for setting up a new Company for the Salem Special Steel Project; and

(b) if so, whether this proposed company will later be integrated into the holding Company for all the public sector steel plants proposed to be set up in future?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): (a) Yes, Sir. A new company by the name 'Salem Steel Limited', has been incorporated on 25th October, 1972, with its registered office in Tamil Nadu.

(b) Yes, Sir.

SHRI K. LAKKAPPA: I appreciate the stand taken by the Government for forming a new holding company for looking after the functions of the public sector steel undertakings. I would like to know as to what the terms of reference are and its functions and organisational set-up.

MR. SPEAKER: Terms of reference?

SHRI K. LAKKAPPA: What are they doing to complete the process, to bring under control all the public sector undertakings under steel?

MR. SPEAKER: No terms of reference. It is not an enquiry body.

SHRI S. MOHAN KUMARA-MANGALAM: I have no objection to answer any question, but it has to be seen whether this question arises out of the main question.

MR. SPEAKER: For the sake of answering, do answer something.

SHRI K. LAKKAPPA: I would like to know its organisational set-up and its functioning and what are its specific terms of reference. What are these